

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) Instructions were issued in 1972 prohibiting the bank employees from holding an insurance agency. Further, all the nationalised banks were asked to place insurance business in respect of their own properties directly with the insurance companies and not through agents.

(c) In case a bank employee maintains an insurance agency in his own or some other name or receives any part of commission from an agent of any insurance company appropriate necessary action would be taken against him and the concerned agent.

Disposal of Accumulated Stocks of Imported Non-Ferrous Metals with M.M.T.C.

7629. SHRI S. R. DAMANI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Minerals and Metals Trading Corporation has been able to dispose of its accumulated stocks of imported non-ferrous metals since announcing reduction in prices and other concessions;

(b) if so, the broad details thereof and the present stock position; and

(c) the main features of the new policy of imports to avoid such a sad experience in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) The off-take of non-ferrous metals has recorded significant improvement in the first quarter of 1975 and the stocks are expected to come down to normal level in the next few months.

(b) Improvement in off take of these metals may be noted from the statistics:—

Off take of non-ferrous metals) Quantity in M.T.)

Period	Copper	Zinc	Lead
October-December, 1974.	3719	9432	5725
January-March, 1975.	6656	14739	7872

The stocks held by the Corporation as on the 31st March, 1975 were as follows:—

	Tonnes
Copper	20,147
Zinc	29,061
Lead	15,174

(c) Imports have been suitably regulated after re-assessing the import requirements and taking into account stocks of different non-ferrous metals held by the Corporation. Allottees are also now required to deposit earnest money at the time of registration of their Release Order.

Export Target for 1975-76

7630. SHRI S. R. DAMANI:

DR. LAXMINARAIN PANDEYA:

Will the Minister of COMMERCE be pleased to state:

(a) whether the export target for 1975-76 will be much lower than the estimated 23 per cent increase in value of exports in the current year; and

(b) if so, the actual figures decided upon and the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The export target for 1975-76 has not yet been finalised. While fixing the target all factors like the past export performance, the domestic availability of goods and international trading conditions etc. will be taken into account.

Funds given to States for Administrative Requirement and Social Service

7631. SHRI M. C. DAGA: Will the Minister of FINANCE be pleased to state.

(a) the States which were given funds in 1974 and 1975 on the recommendation of the Finance Commission under article 275(1) of the Constitution for administrative requirement and for social services as backward States indicating the amount given to each of them, year-wise and

(b) the points taken into account by his Ministry before giving this amount?